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**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ERNAKULAM BENCH**

## Original Application No.180/00074/2019

Wednesday, this the 6<sup>th</sup> day of February, 2019

## CORAM:

## **HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Narayanan.V  
S/o.Govindan Nair  
Aged 63 years, Asst.Commissioner of Central Excise &  
Customs (Retd), A3, Crescent Iris, MLA Road  
Kovoor, Calicut – 673 017 ...Applicant

**(Applicant in person -not present)**

## versus

1. Union of India, represented by the Secretary  
Department of Revenue, Ministry of Finance  
North Block, New Delhi – 110 002
2. Commissioner of Central Tax & Central Excise  
Calicut Commissionerate  
Central Revenue Building Mananchira  
Calicut – 673 001
3. Asst/Deputy Commissioner of Central Tax  
Kozhikode Urban Division  
CR Buildings, Mananchira  
Kozhikode -673 001 . . . . . Respondents

**(By Advocate – Mr.Thomas Mathew Nellimoottil)**

This application having been heard on 6<sup>th</sup> February 2019, the Tribunal on the same delivered the following :

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**O R D E R (ORAL)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Applicant was absent. There is no representation for him either. Applicant's name was called. There is no reply. The Original Application is dismissed for non-prosecution. No order as to costs.

**E.K.BHARAT BHUSHAN  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

Annexure A-1 - True copy of representation dated 5.1.2017 submitted to the Cadre Controlling Commissioner

Annexure A-2 - True copy of order C.No.II/39/46/2002-Vig.Cx dt 08/02/2017 of the Principal Commissioner

Annexure A-3 - A true copy of representation dt. 08/03/2017 to the Commissioner of Central Excise, Calicut

Annexure A-4 - A true copy of representation dated 07/10/2017 submitted to the Deputy Commissioner of Central Tax & Central Excise, Kozhikode

Annexure A-5 - A true copy of Pay Fixation Statement issued vide letter C.No.II/25/I/2014 dt 09/03/2018

Annexure A-6 - A true copy of Pension Pay Order 547501800060 dt 04/06/2018

Annexure A-7 - A true copy of order on payment of commutation of pension dt 04/06/2018

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